National Company Law Tribunal Allahabad Bench

CPNO. 210/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.12.2017

NAME OF THE COMPANY: MIS Anusandhan Builder and Developers Pot Ly vs. Roc section of the companies act/1 & B CODE:

1. CHANDAN ACCARMAL AV. OUNSEL FOR APPLICANT

2. ANSHUL KR SINGHALADO OUNSEL FOR APPLICANT

CP No.210/ALD/2017

Sh. Anshul Kumar Singhal alongwith Sh. Chandan Agarwal for the petitioner counsel. The present case is filed as a fresh case under Section 252(3) of the Companies Act of 2013. The petitioner is directed to issue a notice to the Registrar Companies alongwith a copy of this petition.

The Registry meanwhile is directed to make scrutiny of this case and to furnish its report.

The matter to be listed on 6th February, 2018.

Dated:29.12.2017

Typed by: Md.Zaid (Stenographer) H.P. Chaturvedi, Member (Judicial)